

CENTRAL ADMINISTRATIVE TRIBUNAL
ALLAHABAD BENCH
ALLAHABAD.

Dated : This the 19th day of MAY 2003.

Original Application no. 638 of 2001.

Hon'ble Mr. Justice R.R.K. Trivedi, Vice-Chairman
Hon'ble Maj Gen K.K. Srivastava, Administrative Member.

S.B. Lal, S/o late P.K.L. Pathak,
R/o H. No. 401/20, Adarsh Nagar, Sipari Bazar,
JHANSI.

... Applicant

By Adv : Sri I.M. Kushwaha

Versus

1. Union of India, through Secretary,
Railway Board,
NEW DELHI.
2. General Manager, Central Railway,
MUMBAI.
3. Financial Advisor and Chief Accounts Officer,
F.A. and C.A.O. Office, 3rd Floor,
New Administrative Building, D.N. Road,
MUMBAI C.S.T.

.... Respondents

By Adv : Sri K.P. Singh

O R D E R

Hon'ble Mr. Justice R.R.K. Trivedi, V.C.

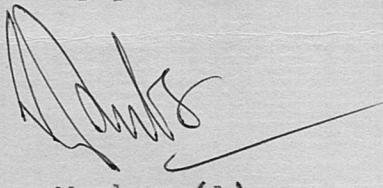
By this O.A., filed under section 19 of the A.T. Act, 1985, the applicant has questioned his non selection for IRAS, Group 'A' Junior Scale.

2. Before coming to this Tribunal, the applicant filed representation before respondents, which has been disposed of by order dated 19.4.2001, impugned in this OA and filed as annexure 1A. In the said order it has been stated

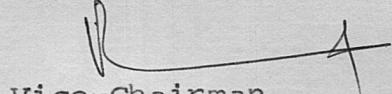
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that the junior officers who preformed better than the applicant and on account of their better grading, were selected. It has also come on record that the applicant has now been selected for IRAS Grade 'A' junior scale.

3. In the circumstances, we do not find a fit case for interference by this Tribunal. The OA is dismissed accordingly with no order as to costs.



Member (A)



Vice-Chairman

/pc/